### **LOK SABHA**

# LIST OF BUSINESS

# Monday, April 4, 2022 / Chaitra 14, 1944 (Saka)

### 11 A.M.

**1. QUESTIONS** entered in separate list to be asked and answers given.

### PAPERS TO BE LAID ON THE TABLE

Following Ministers to lay papers on the Table:-

- **2. SHRI RAO INDERJIT SINGH** for Ministry of Corporate Affairs;
- **3. SHRI ASHWINI KUMAR CHOUBEY** for Ministry of Environment, Forest and Climate Change;
- **4. SHRI ARJUN RAM MEGHWAL** for Ministry of Culture and Ministry of Parliamentary Affairs;
- SHRI PANKAJ CHAUDHARY for Ministry of Finance;
- **6. SHRI RAJEEV CHANDRASEKHAR** for Ministry of Skill Development and Entrepreneurship;
- 7. SHRIMATI MEENAKASHI LEKHI for Ministry of Culture;
- **8. SHRI RAMESWAR TELI** for Ministry of Labour and Employment;
- 9. SHRIMATI ANNPURNA DEVI for Ministry of Education;
- **10. DR. SUBHAS SARKAR** for Ministry of Education; and

# **11. DR. BHAGWAT KISHANRAO KARAD** for Ministry of Finance. (*Printed on a Separate list*)

## **MESSAGE FROM RAJYA SABHA**

**12. SECRETARY GENERAL** to report a message from Rajya Sabha regarding association of nine Members from the Rajya Sabha with the Committee on Welfare of Other Backward Classes (OBCs).

### **REPORTS OF COMMITTEE ON ESTIMATES**

### 13. SHRI GIRISH BHALCHANDRA BAPAT

**SHRI K. MURALEEDHARAN** to present the following Reports (Hindi and English versions) of Committee on Estimates (2021-22):-

- (1) Thirteenth Report of Committee on Estimates (2021-22) on the subject 'Review of National Disaster Response Force' pertaining to the Ministry of Home Affairs.
- (2) Fourteenth Report of Committee on Estimates (2021-22) on the subject 'Review of Funds Allocation and Utilisation under MPLAD Fund Scheme' pertaining to the Ministry of Statistics and Programme Implementation.

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### STATEMENT OF COMMITTEE ON ESTIMATES

#### 14. SHRI GIRISH BHALCHANDRA BAPAT

SHRI K. MURALEEDHARAN to lay the Statement (Hindi and English versions) showing further Action Taken by the Government on the 4<sup>th</sup> Report (17<sup>th</sup> Lok Sabha) on Action Taken by the Government on the Observations/Recommendations contained in the Twenty-ninth Report (16th Lok Sabha) of the Committee on the subject 'Preparedness of Armed Forces - Defence Production and Procurement' pertaining to the Ministry of Defence.

# REPORTS OF COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

### 15. DR. KIRIT PREMJIBHAI SOLANKI

**SHRIMATI PRATIMA MONDAL** to present the following Reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (2021-22):-

(1) Twelfth Report on Action taken by the Government on the recommendations contained in the fourth Report (Seventeenth Lok Sabha) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the subject 'Ways and means to ensure reservation for SCs and STs in the light of Privatisation, outsourcing of work and contractual employment in Government Services, PSUs and Autonomous Bodies – in special reference to Prasar Bharati'.

- (2) Thirteenth Report on 'Reservation for Scheduled Castes and Scheduled Tribes in Central Public Sector Undertaking with special reference to Power Grid Corporation of India Limited'.
- (3) Fourteenth Report on 'Reservation for Scheduled Castes and Scheduled Tribes in Life Insurance Corporation of India (LIC)'.

### REPORTS OF COMMITTEE ON PAPERS LAID ON THE TABLE

### 16. SHRI RITESH PANDEY

**SHRI SAPTAGIRI SANKAR ULAKA** to present the Seventy-eighth, Seventy-ninth, Eightieth and Eighty-first Reports (Hindi and English versions) of the Committee on Papers Laid on the Table (2021-2022).

### **STATEMENTS BY MINISTER**

- **17. SHRI AJAY BHATT** to make the following statements regarding:-
- (1) the status of implementation of recommendations/observations contained in the 262<sup>nd</sup> Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on 'Development of Buddhist Circuit in India' pertaining to the Ministry of Tourism.
- (2) the status of implementation of recommendations/observations contained in the 273<sup>rd</sup> Report of the Department-related Parliamentary Standing Committee on Transport, Tourism and Culture on action taken by the Government on the recommendations/observations contained in the 262<sup>nd</sup> Report of

the committee on 'Development of Buddhist Circuit in India' pertaining to the Ministry of Tourism.

MOTION FOR ELECTION OF TWO MEMBERS TO THE NATIONAL TIGER CONSERVATION AUTHORITY.

### 18. SHRI BHUPENDER YADAV to move the following:-

"That in pursuance of clause (C) of sub-section (2) of section 38L of the Wild Life (Protection) Act, 1972, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the National Tiger Conservation Authority, subject to the other provisions of the said Act."

MOTION FOR ELECTION OF TWO MEMBERS TO THE MARINE PRODUCTS EXPORT DEVELOPMENT AUTHORITY

# 19. SHRIMATI ANUPRIYA SINGH PATEL to move the following:-

"That in pursuance of clause (c) of sub-Section (3) of Section (4) of the Marine Products Export Development Authority Act, 1972 read with rule 4(1) of the Marine Products Export Development Authority Rules, 1972, the members of this House do proceed to elect, in such manner as the Speaker may direct, two members from amongst themselves to serve as members of the Marine Products Export Development Authority subject to the other provisions of the said Act and rules made thereunder."

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### 20. MATTERS UNDER RULE 377.

### **LEGISLATIVE BUSINESS**

Bill for consideration and passing

The Criminal Procedure (Identification) Bill, 2022. **21. SHRI AMIT SHAH** to move that the Bill to authorise for taking measurements of convicts and other persons for the purposes of identification and investigation in criminal matters and to preserve records and for matters connected therewith and incidental thereto, be taken into consideration.

(Amendments printed on separate lists to be moved)

**ALSO** to move that the Bill be passed.

### **DISCUSSION UNDER RULE 193**

**22. FURTHER DISCUSSION** on the need to promote sports in India and steps taken by the Government in this regard raised by Shri Gaurav Gogoi on the 31<sup>st</sup> March, 2022.

NEW DELHI; <u>April 1, 2022</u> Chaitra 11, 1944 (Saka) UTPAL KUMAR SINGH Secretary General